

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2013

ANSWERED ON:02.12.2011

HEALTHCARE FACILITIES IN RURAL AREAS

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details the schemes/programmes under implementation for providing healthcare/medical facilities in the country, particularly in backward, inaccessible, tribal and rural areas, State/UT-wise;
- (b) the funds allocated, released and utilised under the schemes during the last three year and current year, State/UT-wise;
- (c) whether the Government has received any complaints regarding irregularities in the implementation of these schemes/programmes; and
- (d) if so, the details thereof and the action taken by the Government thereon during the said period, State/UT-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) National Rural Health Mission was launched in the year 2005 to provide medical and health care facilities in rural areas including backward, inaccessible and tribal areas. The various programmes included under the Mission consist of Reproductive and Child Health Programme, Health System Strengthening, various Communicable Disease Programmes, National Programme for Control of Blindness, National Iodine Deficiency Diseases Control Programme and Integrated Disease Surveillance Programme.

(b) The State-wise details of funds allocated, released and utilized under NRHM is placed Annexed.

(c)& (d): On receipt of complaints, special teams were sent to Uttar Pradesh in December, 2010 and May, 2011. The GoI's team found deficiencies in the following areas:

- i. Award of contract for procurement of Emergency Medical Transport Services (EMTS) and Mobile Medical Units, Management of Hospital cleaning and gardening, procurement of safe drinking water and RO systems etc.
- ii. Supply of poor quality and IEC/BCC material and poor quality of drugs and consumables etc.
- iii. Poor monitoring of progress of the civil construction as well as quality of construction, and no action on the defects in constructions pointed out by JEs/CMOs.
- iv. Non operationalisation of emergency transport services even after procurement of 779 ambulances.

The State Government has accepted the observations and reported that they have instituted separate independent enquiries into the following:

- i. Irregularities in award of contract for procurement of EMTS and Mobile Medical Service (MMS) vehicles.
- ii. Quality of vehicles and accessories on MMS and EMTS.
- iii. Irregularities in award and execution of supply orders placed on M/s UPSIC (Uttar Pradesh Small Industries Corporation).
- iv. Supply of poor quality RO systems by M/s UPSIC.
- v. Supply of poor drugs and consumables by M/s UPSIC
- vi. Supply of poor quality of IEC/BCC materials.

On the request of the Govt. of Uttar Pradesh and the Ministry of Health & Family Welfare, the Comptroller & Auditor General of India has taken up a special audit of NRHM in UP for the entire NRHM period from 2005-06 to 2010-11.